

[Sh. Basudeb Acharia]

Forty-fifth Report (Eighth Lok Sabha) on Bharat Earth Movers Limited.

- (2) Fifth Report on action taken by Government on the recommendations contained in their Forty-Fourth Report (Eighth Lok Sabha) on Shipping Corporation of India Limited.

12.19 hrs.

COMMITTEE ON THE WELFARE OF THE SCHEDULED CASTES AND SCHEDULED TRIBES

(i) Second Report

[English]

SHRI ANADI CHARAN DAS (Jaipur): I beg to present the Second Report (Hindi and English versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on action taken by Government on the recommendations contained in the Forty-Eighth Report (Eighth Lok Sabha) on the Ministry of Commerce -Reservation for and employment of Scheduled Castes and Scheduled Tribes in State Trading Corporation of India Limited.

12.19½ hrs.

(ii) Study Tour Report

SHRI ANADI CHARAN DAS (Jaipur): I beg to lay on the table the Report (Hindi and English versions) on Study Tour of Study Group II of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on its visit to Bangalore, Goa, Pune and Bombay during June, 1990.

12.19½ hrs.

PETITIONS

[English]

- (i) **Re. Industrial unrest in National Bank for Agriculture and Rural Development and Redressal of grievances of its employees**

SHRI P. R. KUMARAMANGALAM (Salem): I beg to present a petition signed by Shri Surender Kumar, an employee of NABARD, New Delhi Office and other employees of NABARD, working in various offices of the Bank regarding industrial unrest in National Bank for Agriculture and Rural Development and redressal of grievances of its employees.

- (ii) **Re. Employment and rehabilitation of migrants from Bangladesh, now residents of Hastinapur Refugee Colony, Meerut, U.P.**

SHRI MANORANJAN BHAKTIA (Andaman & Nicobar Islands): I beg to present a petition signed by Shri Fakirchand Mandal and other migrants from Bangladesh, now residents of Hastinapur Refugee Colony, Meerut, Uttar Pradesh regarding employment and rehabilitation of the migrants.

SHRI VASANT SATHE (Wardha): Before you go to the Legislative Business, I have to raise a point of order.

MR. SPEAKER: I am not going into it. Now, Prof. Dandavate.